

ITEM NO.301
PART-HEARD

Court 6 (Video Conferencing)

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).1537/2016

R.JANKIAMMAL

Appellant(s)

VERSUS

S.K.KUMARASWAMY (D) THR.LRS. & ORS.

Respondent(s)

(IA No.38532/2019 - INTERVENTION/IMPLEADMENT, IA No.38542/2019 -
PERMISSION TO FILE APPLICATION FOR DIRECTION)

WITH

C.A. No. 1538/2016 (XII)
(FOR ON IA 84338/2012; FOR ON IA 5/2017)

Date : 28-06-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s)

Mr. Gaurav Agrawal, AOR

Mr. S. Ravi Shankar, AOR

Mr. V. Giri, Sr. Adv.

Mr. Vikas Mehta, AOR

Mr. Varun Singh, Adv.

Ms. Ankita Gupta, Adv.

For Respondent(s)

Ms. Shobha Ramamoorthy, AOR

Mr. Kapil Sibal, Sr. Adv.

Mr. Arunabh Chowdhury, Adv.

Mr. Ankur Chawla, Adv.

Ms. Pallavi Langar, AOR

Mr. Arun Mohan, Adv.

Mr. Nizam Pasha, Adv.

Mr. R.K. Mohit Gupta, Adv.

Mr. Karthik, Adv.

Mr. S. Nagamuthu, Sr. Adv.

Mr. V.P. Sengottuvel, Adv.

Mr. S. Ravi Shankar, AOR

Ms. Yamunah Nachiar, Adv.

Mr. K.R. Nishanth, Adv.

Mr. Akshay Kumar A., Adv.

Mr. V. Giri, Sr. Adv.
Mr. Vikas Mehta, AOR
Mr. Varun Singh, Adv.
Ms. Ankita Gupta, Adv.

R.9 in CA 1537/16 Mrs. Prabha Swami, AOR

Mr. K.V. Mohan, AOR

Mr. Rahul Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for impleadment is rejected.

Application for substitution for bringing on record the legal representatives of deceased Respondent No. 9 is allowed.

Hearing Concluded.

Judgment to be pronounced on June 30, 2021.

(RAJESH DHAM)
AR-CUM-PS

(RENU KAPOOR)
BRANCH OFFICER